

tional measures including exchange of delegations, participation in international trade fairs, product development, securing better market access for Indian products and trade review talks.

(e) India is among the major exporting countries in Asia.

Voluntary disclosure scheme for indirect taxes

3943. SHRI HARIHAR SOREN : Will the Minister of FINANCE be pleased to state the response made to the voluntary disclosure scheme for indirect taxes since its introduction ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : The information to the extent possible is being collected and will be laid on the table of the House.

Income tax outstanding against film actors

3944. SHRI LAKSHMAN MALLICK: Will the Minister of FINANCE be pleased to state :

(a) the names of film actors against whom Income-tax of more than rupees one lakh is outstanding alongwith the amount outstanding and since when it is pending ;

(b) whether some difficulties are being experienced in recovery ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) to (c) The information is being collected and will be laid on the Table of the House to the extent possible.

Plan to construct tourist complex and Yatri Niwas in A.P.

3945. SHRI M. RAGHUMA REDDY: SHRI H.A. DORA :

Will the Minister of TOURISM be

pleased to state :

(a) whether Government are considering any proposal for constructing a tourist complex or Yatri Niwas in Andhra Pradesh ; and

(b) if so, the amount allocated for the purpose and the sites selected ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) and (b) A proposal for the construction of a Yatri Niwas at Hyderabad at an estimated cost of Rs. 26.29 lakhs has also been received and is being processed. State Government has also sent a proposal for constructing a Complex of Cottages at Pulicat lake at a cost of Rs. 20.32 lakhs. The proposal is under consideration.

Persons caught at international Airport for smuggling contraband goods

3946. SHRI M. RAGHUMA REDDY: SHRI H.A. DORA :

Will the Minister of FINANCE be pleased to state :

(a) number of cases in which persons were caught at all the international airports in the country for smuggling contraband goods during the last three years and the total value of goods seized ; and

(b) the steps being taken by Government to strengthen further the machinery for checking smuggling in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) The total number of persons arrested and the value of seizures made at our International Airports under the Customs Act, during the years 1984, 1985 and 1986 are given below :—

Year	Number of persons arrested	Total value of goods seized (Rs. in crores)
1984	744	17.25
1985	1298	40.51
1986 (upto Sept.)	927	31.18

(b) The anti-smuggling drive in general has been intensified throughout the country with particular emphasis in the highly vulnerable areas of our sea-coast/land border regions and international airports. To provide mobility and thrust to the anti-smuggling machinery additional manpower, vehicles, vessels, metal detectors and X-ray baggage machines have been provided. The trends in smuggling and seizures made, are kept under constant review for taking appropriate remedial measures in close coordination with the concerned Central and State Government authorities.

Export of shrimps

3947. SHRI T. BALA GOUD : Will the Minister of COMMERCE be pleased to state :

(a) whether the export of shrimp from Visakhapatnam is being monitored ; and

(b) if so, the shortfall in quantity in the last six months of this year, as compared to the corresponding six months of 1985 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI) : (a) Yes, Sir.

(b) There is no shortfall. The quantity of shrimps exported through Visakhapatnam during the first six months of this year (April-September) is 1883 tonnes, valued at Rs. 19.50 crores as against 1782 tonnes, valued at Rs. 15.27 crores exported during the corresponding period last year.

(Source : Marine Products Export Development Authority).

Streamlining of MPEDA

3948. SHRI T. BALA GOUD :
SHRI SOMNATH RATH :

Will the Minister of COMMERCE be pleased to state :

(a) the steps being taken to streamline the Marine Products Export Development Authority (MPEDA) and make it more broad-based in its membership ;

(b) whether it is a fact that many

members have been re-nominated frequently to the MPEDA, despite their declining exports; and

(c) if so, the action proposed to be taken to nominate new members ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI) : (a) As per provisions of the Marine Products Export Development Authority Act, 1972, Authority's membership is already broad-based covering various interests of the export oriented seafood industry.

(b) and (c) The nomination of the members of the MPEDA since reconstituted is in accordance with the provisions of the MPEDA Act, 1972 and the Rules made thereunder. The nomination is not based on export performance alone.

Indo-Indonesian Joint ventures

3949. PROF. K.V. THOMAS : Will the Minister of COMMERCE be pleased to state :

(a) the Indian investment in Indonesia ;

(b) the number of Indian Joint ventures functioning in Indonesia ;

(c) the items of import and export between the two countries ; and

(d) the figures of trade balance ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI) : (a) The Indian investment towards equity in joint ventures in Indonesia totals US \$ 172.37 lakhs.

(b) Eleven.

(c) The major items of our export to Indonesia include cotton, chemicals and dyc-stuff, power generating machinery (non-electrical), metal working machinery, machine tools, textile machinery, motor vehicles and auto-parts, bicycles and parts, cinematographic films, textile fabrics and textile yarns. Our main imports from Indonesia have been cement, fertilizer, paper, sponge iron, inorg-